

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY DESIGNATION NO	
COMPANY PETITION/APPLICATION NO.	
	CA /96/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies , Hyderabad
NAME OF THE PETITIONER(S)	
TARREST THE PERSON CO.	Coastal Granites Private Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KCHIVEN CAT REDAY	Cour garny	askenlet letth & ain	9,4000
1000 0000000000000000000000000000000000	Secretary,	Jalende Missey	any
DR. S. V. RAMA KRISHOUA	Law.	Svawakumo quais	8000
		9848408691	0000

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara, for Rocers	Consc	78487 47808	H

Heard Shri K. CH. Venkat Reddy, Learned PCS for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD. The RoC addressed a letter dated 26.09.2017 by stating that the Petitioner can be directed to submit last 2 years audited balance sheet alongwith fee to verify the affairs of the company. The Learned Counsel for the Petitioner submits that he would submit the same immediately. RoC is directed to submit his report in accordance with prescribed rules.

Member (T)

Member (J)

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